

राष्ट्रीय हरित अधिकरण/ National Green Tribunal
प्रधान न्यायपीठ/ Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग/ Faridkot House, Copernicus Marg
नई दिल्ली/ New Delhi – 110001

NGT/PB/16/Circular/Admn./2014/ 2788

22nd December, 2018

It is proposed to fill up the under mentioned post in the National Green Tribunal (to be filled up at Principal Bench, New Delhi) purely on deputation basis:

Sr. No.	Name of the Posts	Place of Posting	Level in Pay Matrix
i.	Deputy Registrar- 01 (one)	Principal Bench, New Delhi	Level-12 (Rs. 78800-209200/-) as per 7th CPC
ii.	Assistant Registrar- 01 (one)	-do-	Level-11 (Rs. 67700-208700/-) as per 7th CPC

Educational qualification & Criteria for Deputy Registrar: In Case of Deputation: Officers Possessing a Bachelor Degree in Law from a Recognised University and holding:

- Analogous Post on regular basis in the Central Government or State Government or Courts or Tribunals; or
- Post in Central Government or State Government or Courts or Tribunals, with five years regular service in Pay Band-3, Rs. 15600-39100/- with Grade Pay of Rs. 6600/- i.e. Level-11 in the Pay Matrix.

Note 1:- The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion.

Note 2:- Period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily be three years. The maximum age limit for appointment by deputation shall not be exceeding fifty-six years as on the closing date of receipt of applications.

Educational qualification & Criteria for Assistant Registrar: In Case of Deputation:

Officers Possessing a Bachelor Degree in Law from a Recognised University and holding:

- (i) Analogous Post on regular basis in the Central Government or State Government or Courts or Tribunals; or
- (ii) Post in Central Government or State Government or Courts or Tribunals, with five years regular service in the pre revised Pay Band-2, Rs. 9300-34800 with Grade Pay- Rs. 5400/- i.e. Level-9 in the Pay Matrix or six years of regular service in grade pay of Rs. 4800/- i.e. Level-8 in the Pay Matrix or seven years of regular service in grade pay of Rs. 4600/- i.e. Level-7 in the Pay Matrix or ten years of regular service in Grade Pay of Rs. 4200/- i.e. Level-6 in the Pay Matrix; and

Note 1:- The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion.

Note 2:- Period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily be three years. The maximum age limit for appointment by deputation shall not be exceeding fifty-six years as on the closing date of receipt of applications.

(Please refer G.S.R. 1362(E) dated 02.11.2017 of MoEF & CC, Govt. of India, notification which is available in the NGT website www.greentribunal.gov.in)

- The Competent Authority reserves the right either to fill up the post or may not proceed for appointment without assigning any reason thereof.
- Persons having experience of working as PPS will be given due weightage at the time of selection.
- The general term and conditions of deputation in terms of OM of dated 17.06.2010 as amended thereof from time to time shall be followed as notified by the DoPT, Govt. of India.

- Interested person may submit their bio-data in the prescribed proforma (enclosed) along with relevant documents towards educational qualification, experience along with copies of ACRs of last five years, vigilance clearance, integrity certificate etc. addressed to the "Registrar General, National Green Tribunal, Principal Bench, Faridkot House, Copernicus Marg, New Delhi – 110001 through proper channel on or before 22nd January, 2019.

Pritam
22.12.18

(Dr. Sukhda Pritam)
Deputy Registrar (Judicial)

Copy forwarded to:

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Judicial and Expert Members
3. All the Ministries/Department of the Government of India
4. Chief Secretaries of all the States
5. Registrar General's of all the High Courts
6. Office of the Controller General of Accounts/Controller General of Defence Accounts/Comptroller & Auditor General of India
7. Economic Adviser (P & L), Ministry of Environment, Forest & Climate Change (with a request to circulate and upload in the website and also to forward to DoPT for circulation)
8. Ld. Registrar of all Zonal Benches (Bhopal/Chennai/Kolkata/Pune) to display in the Notice Board
9. AAO cum DDO, NGT
10. Computer In-charge for uploading on the website
11. Guard file

NATIONAL GREEN TRIBUNAL

(PRINCIPAL BENCH)

Faridkot House, Copernicus Marg, New Delhi-110001

APPLICATION FORM FOR APPOINTMENT ON DEPUTATION BASIS

Note: (i) The application should be forwarded through proper channel/ the concerned department, with copies of the ACRs and Vigilance Clearance Certificate, signed by the Competent Authority, given at the end of the application form.

(ii) Incomplete, unsigned, and the applications received not on prescribed proforma and after the last date of receipt of applications shall be rejected summarily, without any notice to the candidate.

Post Applied For.....

1. Name
(in block letters)

.....

2. Fathers Name

.....

3. Postal Address

.....

.....

.....

4. Permanent Address

.....

.....

.....

.....

5. E-mail id

.....

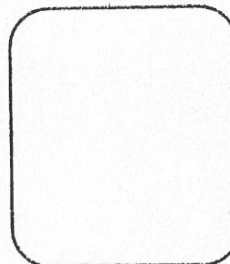
Contact No.

.....

(Mobile & Landline)

6. Fax No.

.....



7. Date of Birth :

Years Months Days

--	--	--

8. Date of Superannuation :

9. Present Post held :

10. Present Pay Band/
Grade Pay/Pay Matrix
Level :

11. Educational Qualification:

Exam Passed	Board/ University	Year of Passing	Duration	Subjects	Percentage

12. Professional Qualification:

Exam Passed	Board/ University	Years of Passing	Duration	Subjects	Percentage

13. Details of employment in chronological order (if needed, enclose a separate sheet duly authenticated by your signature in the format given below):

Office/Instt./ Organisation	Post held	Period		Nature of appointment (Regular/Ad hoc/Deputation)	Scale of Pay/Basic Pay/Pay Band with Grade Pay*	Nature of Duties
		From	To			

*Applicants not holding the posts in Pay Band/Grade Pay as per Central Government pay scale should indicate the equivalent pay scale vis-à-vis Central Government pay scales (with proof)

14. In case the present employment is held on deputation, please specify

a) The date of initial employment :

b) Period of appointment on deputation with address up to period:

.....

c) Name of parent office/organization to which you belong

.....

15. Details of proficiency in computer (Please enclose Certificate for Computer Training Course of at least 6 months duration from a recognized institution)

.....

16. Whether belong to
Gen/SC/ ST/ OBC/ PH/
Ex-Serviceman

17. Any Other Information

(please attach additional sheet if required)

DECLARATION

18. I solemnly declare and affirm that the information given above is correct to the best of my knowledge and belief. In the event of any information being found false or incorrect or ineligibility being detected before or after the interview/ selection/ engagement, my candidature may be treated as cancelled and, I shall be liable for any action as the Tribunal may deem fit and proper.

19. That I fulfil the requisite conditions in terms of age, Pay Matrix level in regular service, and other qualification for the post applied for i.e.

Place:.....

(Signature of the Applicant)

Date:.....

(Please enclose self attested photocopies of relevant documents.)

Recommendation of Competent Authority

- (i) The Service particulars furnished by the applicant are verified from service record and are found to be correct, attested copies of ACRs for the last five years are annexed herewith.
- (ii) There is no vigilance case pending or contemplated against the officer. No departmental proceeding, enquiry is pending or contemplated against the staff/officer. No major or minor penalty has been imposed in the last 10 (ten) years. (In case penalty is imposed, please specify)
- (iii) If the officer is selected, he/she will be relieved within 15 (fifteen) days of receipt of offer.

Date:.....

(Signature of Competent Authority)
Head of the Department/Organisation
(with Seal)